NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.295/9/HDB/2017
NAME OF THE COMPANY	BSCPL Infrastructure ltd
NAME OF THE PETITIONER(S)	Hill & Smith Infrastructure products India Pvt Ltd
NAME OF THE RESPONDENT(S)	BSCPL Infrastructure ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KHIYAR PASHA.		md 91 pashar@gmail. Com	Klingupodo

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature \
	Advocate	9841866556	. 1 0 1
1. SURYAHARAYAND		(10,2030)	1-1-

Heard Shri Khiyar Pasha and Shri Y. Suryanarayana, Learned Counsel for the Respondent and submit that he is going to file reply and further requested time and also informed the other side. Post the case on 19.01.2018.

Member (T)

Member (J

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